

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

O R D E R

No. 755 of 2024/Psy-642

Dated: 04.07.2024

WHEREAS, in pursuance of Advertisement Notification No. 642 of 2023/Psy Dated 10.04.2023, fifteen (15) candidates were appointed as Junior Assistant in the UT of Ladakh vide High Court order No. 480 of 2024 Dated 24.04.2024 under different categories including the category of ALC/IB.

WHEREAS, Shri Imtiyaz Ali S/o Mohammad Mussa R/o Chachik, Kargil also found place in the appointment order as Junior Assistant under ALC/IB category, however, at the time of joining his duty, he failed to produce ALC/IB category certificate resultantly his appointment was cancelled vide High Court order No. 530 of 2024/Psy Dated 07.05.2024.

WHEREAS, on cancellation of appointment of Shri Imtiyaz Ali, lone candidate figuring in the waitlist of Jr. Assistant under ALC category namely Shri Niyaz Ahmad S/o Mohammad Akbar R/o Bearass Trougjen Drass, Kargil was appointed as Junior Assistant vide High Court order No. 570 of 2024/Psy Dated 15.05.2024.

WHEREAS, Shri Niyaz Ahmad, the newly appointed candidate also failed to produce ALC/IB category certificate at the time of his joining as Jr. Assistant before Pr. District & Sessions Judge, Kargil which tantamount to cancellation of his appointment.

THEREFORE, the appointment of Shri Niyaz Ahmad S/o Mohammad Akbar R/o Bearass Trougjen Drass, Kargil as Junior Assistant under ALC/IB Category in the Subordinate Courts of UT of Ladakah vide High Court order No. 570 of 2024/Psy Dated 15.05.2024 is hereby cancelled *ab initio*.

By order


(M. K. Sharma)

**Principal Secretary to,
Hon'ble the Chief Justice**

No : 972-978/Psy-642

Dated : 04.07.2024

Copy to :

1. Registrar General, High Court of J&K and Ladakh, Srinagar for information.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
3. Pr. District & Sessions judge, Kargil for inf, and n/a.
4. CPO e-Court, High Court of J&K and Ladaka, Srinagar for uploading the same on the High Court website.
5. Secretary to Hon'ble Mr. Justice Rajnesh Oswal
6. Secretary to Hon'ble Mr. Justice Mohammad Akram Chowdhary
..... for the information of their lordships
7. Incharge Librarian, high Court of J&K and Ladakh, Srinagar/Jammu for keeping record of the same.


**Principal Secretary to,
Hon'ble the Chief Justice**